GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 1173 TO BE ANSWERED ON FEBRUARY 13, 2023

HOUSES BUILT UNDER PMAY-(U)

NO. 1173. SHRI SANDOSH KUMAR P:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total number of houses built under the PMAY (U) since inception;
- (b) the State-wise list of the number of houses built under PMAY (U) since inception; and
- (c) the number of applications pending under the PMAY (U)?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a) & (b): Ministry of Housing and Urban Affairs has been implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) under 'Housing for All' Mission since June, 2015 by giving Central assistance to implementing agencies through States/ Union Territories (UTs) for providing all-weather pucca houses with basic civic amenities to all eligible urban beneficiaries through four verticals of PMAY-U, i.e. Beneficiary-led individual house construction/ enhancement (BLC); Affordable Housing in Partnership (AHP); 'In-situ' Slum Redevelopment (ISSR); and Credit Linked Subsidy Scheme (CLSS).

Based on the project proposals submitted by States/ UTs, a total of 122.69 lakh houses were sanctioned since inception of the scheme upto 31.03.2022. Of the sanctioned houses, 108.01 lakh have been grounded for construction; of which 68.70 lakh are completed/delivered to beneficiaries as on 06.02.2023. State/UT – wise details of houses sanctioned, grounded for construction and completed/delivered under PMAY-U are at Annexure.

PMAY-U scheme period has been extended up to 31.03.2024, except Credit Linked Subsidy Scheme (CLSS) vertical, to complete all the houses sanctioned till 31.03.2022 in States/ UTs without changing the funding pattern and implementation methodology.

During the extended period, no additional houses will be sanctioned. However, within an overall ceiling of 122.69 lakh houses sanctioned till 31.03.2022, States/UTs may be sanctioned houses under BLC vertical against curtailment of non-starter houses under BLC, AHP and ISSR verticals of PMAY-U.

(c) Under PMAY-U, States/UTs have assessed their actual demand of housing and prepared project proposals accordingly. Such proposals with due approval of State Level Sanctioning & Monitoring Committee (SLSMC), have been submitted to this Ministry in phased manner for consideration of Central Sanctioning & Monitoring Committee (CSMC) seeking admissible Central assistance. All project proposals submitted by the States/UTs till 31.03.2022 were considered for Central assistance.

State/UT wise details of houses sanctioned, grounded for construction and completed/delivered under PMAY-U

[as on 6th Feb, 2023]

			Physical Progress of Houses (Nos)		
Sr. No.	Name of the State/ UT		Sanctioned	Grounded	Completed/ Delivered
1		Andhra Pradesh	20,74,765	19,32,119	6,80,635
2	States	Bihar	3,27,315	3,09,719	1,00,158
3		Chhattisgarh	3,06,034	2,62,600	1,62,897
4		Goa	3,150	3,022	3,020
5		Gujarat	10,60,376	9,44,725	7,98,266
6		Haryana	1,66,671	91,982	59,542
7		Himachal Pradesh	13,249	12,904	8,913
8		Jharkhand	2,34,369	2,08,798	1,17,720
9		Karnataka	7,06,320	5,72,101	2,95,841
10		Kerala	1,66,661	1,35,131	1,08,254
11		Madhya Pradesh	9,60,256	9,15,608	6,07,982
12] "	Maharashtra	15,11,989	10,41,153	7,40,858
13		Odisha	2,13,845	1,70,637	1,20,030
14		Punjab	1,32,895	1,05,883	65,199
15		Rajasthan	2,76,746	2,07,370	1,63,062
16		Tamil Nadu	6,88,854	6,36,360	4,96,325
17		Telangana	2,49,465	2,42,036	2,19,944
18		Uttar Pradesh	16,89,673	15,39,266	12,05,826
19		Uttarakhand	62,762	49,149	27,712
20		West Bengal	6,91,146	5,50,431	3,11,515
Sub- total (States) :-			115,36,541	99,30,994	62,93,699
21		Arunachal Pradesh	9,002	8,543	5,655
22	es	Assam	1,61,476	1,50,223	73,389
23	East States	Manipur	56,037	47,361	9,589
24		Meghalaya	4,759	3,759	1,103
25	Еа	Mizoram	40,756	38,913	6,146
26	North	Nagaland	32,335	31,815	11,439
27	8	Sikkim	704	475	209
28		Tripura	94,162	82,772	63,167
Sub- total (N.E. States) :-		total (N.E. States) :-	3,99,231	3,63,861	1,70,697
29		A&N Island (UT)	378	378	47
30	es	Chandigarh (UT)	1,271	1,221	1,221
31	Union Territories	UT of DNH & DD	10,480	9,879	8,462
32		Delhi (UT)	30,194	29,293	29,293
33] <u> </u>	J&K (UT)	49,146	47,278	16,976
34	Jior	Ladakh (UT)	1,366	1,013	647
35	j	Lakshadweep (UT)	-	-	-
36		Puducherry (UT)	16,394	16,108	7,803
Sub- total (UT) :-			1,09,229	1,05,170	64,449
		Total :-	120,45,001	108,01,399	68,69,989
Grand Total :-			120.45 Lakh**	108.01 Lakh*	68.70 Lakh*

^{*} Includes completed (3.41 lakh)/ grounded (4.01 lakh) houses of JnNURM during mission period.

^{**} Out of 122.69 lakh houses sanctioned as on 31.3.2022, 2.24 lakh non-starter houses have been curtailed by some States against which States to put up new proposals under BLC.